

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)-103/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Marketing Engineers & Consultant

.... Operational Creditor

Versus

Suwalka and Suwalka Properties and Builders Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

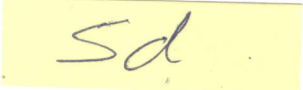
Present Through Video Conferencing: -

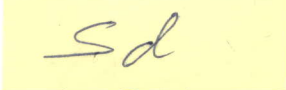
For the Operational Creditor : None-appeared

For the Corporate Debtor : Amol Vyas, Adv.

ORDER

None appears for the Petitioner. Mr. Amol Vyas, Adv. appearing on behalf of the Respondent submits that reply has been filed and rejoinder is also filed by the Petitioner. Pleadings in this matter are complete. List the matter for arguments on 25.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 15, 2023